

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/2838 /A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Yupia, Arunachal Pradesh.

Dated Guwahati, 24th April, 2025.

Sub:- **Withdrawal of earned leave.**

Ref:- No. HC (IB)-VIG/01/2025/273-77 Dated the 21st April, 2025.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **withdrawal of his earned leave from 12.04.2025 to 17.04.2025.**

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/2839-2840 /A, dated , 24-04-2025

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
- ✓ 2. The Project Manager, Gauhati High Court.

24.04.25

JT. REGISTRAR (VIGILANCE)

[Signature]